

and their approval is awaited.

(c) Necessary plan permission has been made by Delhi Administration for making available the necessary additional infrastructure.

(d) All the available teachers will be considered for placement in the college subject to their fulfilling the qualifications as per the recruitment rules.

Allotment of DDA Flats under Retiring Persons Scheme

346. SHRI RADHA MOHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of persons registered under the New Pattern Scheme of DDA and who have been allotted flats under Retiring Persons Scheme, 1989;

(b) whether the construction of roads/by-lanes has been completed in Sector 18 of Rohini and civic amenities provided; and

(c) if not, the steps Government propose to take to expedite outstanding works in the above sector to make the flats habitable?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha in due course.

[*Translation*]

Sale of Surplus Land of Sick Textile Mills

347. SHRI BALASAHEB VIKHE PATIL: Will the Minister of TEXTILES be pleased to refer to the news captioned 'No decision on land sale by NTC Mills' appearing in

Business Standard dated 21 July, 1990 and state:

(a) whether Government have taken any decision regarding disposal of surplus land of sick textile mills under National Textile Corporation;

(b) if so, the reasons therefor; and

(c) whether Government propose to sell this land to public sector industry and if not, how and when Government propose to dispose it off?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

Demolition of Colonies in Trans-Yamuna, Delhi

348. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Department of Land and Buildings of Delhi Administration has taken a decision to demolish and acquire some old colonies in Trans-Yamuna area in Delhi;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government propose to provide alternative land to the residents of these colonies in case these are demolished; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). While some lands along the river